

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

RST.A 29/2024 (NEW RST.A)

In

.C.P. (IB)/569(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: VINSARI FRUITECH LIMITED VS
RANGBEHARI PURSHOTTAMDAS BHOOT

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present.

List this matter on 04.06.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)